

Item No. 20

**Central Administrative Tribunal
Jammu Bench, Jammu**

TA No.5338/2021
(SWP No. 2233/2010)

Wednesday, this the 5th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mohit Arora S/o Shri Sat Paul Arora
R/o 277, TangewaliGali
KachiChowni, Jammu (Age 41 years)

...Applicant

(Nemo for applicant)

VERSUS

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Government
Health and Medical Education Department
J & K Government, Civil Secretariat, Srinagar.
2. Jammu and Kashmir Public Service Commission
Through its Secretary
Pragati Bhawan, Rail Head Complex, Jammu.
3. Dr. Rahul Gupta S/o Shri C.L. Gupta
R/o H.No. 2, Sector 8,
Trikuta Nagar, Jammu
(Presently posted as Lecturer
Department of Surgery, Government Medical College,
Jammu).

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of SWP No. 2233/2010 filed before the Hon'ble High Court of Jammu & Kashmir. The grievance of the applicant is that he was not selected for the post of Lecturer in the Government Medical College in pursuance of the notification issued in on 17.07.2009.

2. The record discloses that the respondents did not file any counter affidavit.

3. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as TA No. 5338/2021.

4. Today, there is no representation for the applicant. Obviously because more than a decade has elapsed, the applicant seems to be not having any interest in pursuing the T.A. It is accordingly closed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 5, 2021
/sunil/jyoti/sd/